

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	CA 92/441 HDB 201
COMPANY PETITION/APPLICATION NO.	CA No. 92/441/HDB/2017
NAME OF THE COMPANY	Jainsons Finlease Ltd
NAME OF THE PETITIONER(S)	Jainsons Finlease Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	441

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Manoj Kumar Kojalkar		tu 9948859300 m/coyol/cu@gmiil.	ng

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard, Shri Manoj Kumar Koyalkar, Ld PCS for the Petitioner, None appeared for the Respondent. RoC Report is still awaited.

Post the case on 20-11-2017.

MEMBER (Judl)